

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 291 of 2014 in DFR No. 1627 of 2014

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

D. Subrahmanya Bhat **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent (s) : Ms. Mandakini Ghosh and Ms. Swapna
Seshadri for R-2.

ORDER

The matter came up for waiver of court fee/admission.

The parties have requested to put up the matter before the Circuit Bench on 21st November, 2014 in Chennai.

The Registry is directed to put up the matter before the Hon'ble Chairperson for necessary orders for posting the matter on **21st November, 2014** before the Chennai Circuit Bench.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps